

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1557
TO BE ANSWERED ON 24.12.2018

EMPLOYMENT OPPORTUNITIES IN RURAL AREAS

1557. KUMARI SELJA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the schemes under implementation for generation of employment opportunities for youths in rural areas of the country particularly in Haryana and the employment generated under these schemes, State/UT-wise;
- (b) the funds allocated, released and utilised by the States under the schemes for the purpose during each of the last three years, State/UT-wise;
- (c) the targets fixed and the achievements made with regard to the generation of employment opportunities for youth in rural areas during the said period; and
- (d) the other measures taken/being taken by Government for socio-economic development of rural people in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)to(c): Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) is a demand driven wage employment programme for rural adult member including youth who volunteer to do unskilled manual work. Hence, there is no target fixed under the Mahatma Gandhi NREGA. State/UT-wise details of persondays generated, Central fund released and expenditure reported by States/UTs in Management Information System (MIS) including Haryana under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years i.e. 2015-16, 2016-17 and 2017-18 are given at Annexure.

(d): The Government is taking all steps to help poor regions in leveraging Mahatma Gandhi NREGA in a better way. All efforts are made to pragmatically arrive at a realistic labour budget through review of the past performance by the States and as well as factoring the requirement of the State keeping in view the poverty level. While factoring poverty, the total rural households falling under various deprivation categories and the number of rural land less households dependent upon manual casual labour for livelihood as per Socio Economic and Caste Census 2011, are taken into consideration. Further, the Ministry designed a scheme of Barefoot Technicians (BFT) wherein a local youth from MGNREGA household is identified for a 90 day residential training. The training is followed by certification and deployment. Currently, the project is taken up in 20 States across the country.

Annexure referred in reply to parts (a) to (c) of Rajya Sabha Unstarred Question No. 1557 dated 24.12.2018

(In lakh)

S. No.	States	Persondays generated		
		2015-16	2016-17	2017-18
1	ANDHRA PRADESH	1992.10	2060.90	2120.24
2	ARUNACHAL PRADESH	50.45	85.35	42.80
3	ASSAM	486.33	466.09	481.13
4	BIHAR	670.92	858.36	817.66
5	CHHATTISGARH	1013.96	885.94	1199.29
6	GOA	1.07	1.26	0.99
7	GUJARAT	225.41	271.06	353.09
8	HARYANA	48.48	84.91	90.34
9	HIMACHAL PRADESH	177.71	236.61	220.06
10	JAMMU & KASHMIR	316.32	315.59	375.26
11	JHARKHAND	585.61	707.44	592.75
12	KARNATAKA	598.38	914.06	857.71
13	KERALA	741.60	684.48	619.50
14	MADHYA PRADESH	1237.42	1130.39	1622.65
15	MAHARASHTRA	763.37	708.99	825.32
16	MANIPUR	75.33	119.03	61.25
17	MEGHALAYA	199.71	282.54	291.88
18	MIZORAM	131.26	168.23	144.38
19	NAGALAND	212.07	290.71	235.64
20	ODISHA	894.46	774.48	922.13
21	PUNJAB	144.34	157.73	223.14
22	RAJASTHAN	2340.48	2595.93	2397.05
23	SIKKIM	43.84	46.12	34.61
24	TAMIL NADU	3686.75	3999.42	2388.81
25	TELANGANA	1417.76	1082.19	1147.51
26	TRIPURA	538.60	460.52	175.97
27	UTTAR PRADESH	1822.22	1575.01	1816.47
28	UTTARAKHAND	223.87	236.71	223.04
29	WEST BENGAL	2864.97	2355.46	3125.57
30	ANDAMAN & NICOBAR	2.68	4.12	1.90
31	LAKSHADWEEP	0.03	0.00	0.06
32	PUDUCHERRY	5.62	5.37	7.26
	Total	23513.13	23565.01	23415.46

(Rs. In lakh)

No.	States	Central fund released			Expenditure reported by States in MIS		
		2015-16	2016-17*	2017-18**	2015-16	2016-17	2017-18
1	ANDHRA PRADESH	307380.33	394021.19	513947.92	470649.26	456873.10	607822.72
2	ARUNACHAL PRADESH	4395.10	15675.99	20717.18	6623.65	15626.21	22587.63
3	ASSAM	87830.06	125459.79	112734.56	62049.11	150108.30	153074.21
4	BIHAR	102412.26	166740.56	247432.12	162574.63	219263.41	293106.85
5	CHHATTISGARH	106341.30	223193.55	291154.33	128295.83	275262.00	331079.25
6	GOA	246.82	425.85	56.05	300.59	400.32	286.66
7	GUJARAT	30598.72	64323.81	82688.22	42860.59	74207.31	89321.70
8	HARYANA	12470.72	28771.33	30140.64	14235.52	32462.70	31906.39
9	HIMACHAL PRADESH	39610.32	38860.83	58824.48	39198.91	56296.96	56792.48
10	JAMMU AND KASHMIR	55801.83	80408.52	125417.69	76688.60	83452.76	116634.39
11	JHARKHAND	97879.90	167914.17	136076.31	133136.87	184078.37	152925.00
12	KARNATAKA	99155.27	225864.88	296448.54	182193.88	330842.90	300038.76
13	KERALA	152633.88	158248.96	185824.77	148339.97	242289.58	190193.18
14	MADHYA PRADESH	236732.20	344891.62	377770.49	250098.70	364779.52	425322.97
15	MAHARASHTRA	123834.73	165708.93	186350.34	185737.68	209431.41	230813.32
16	MANIPUR	25532.29	34370.41	15853.20	23122.01	36979.64	19507.07
17	MEGHALAYA	22182.56	86069.23	87424.89	27230.73	79436.86	113471.04
18	MIZORAM	28517.36	14451.26	20155.36	29859.36	14983.11	21227.98
19	NAGALAND	26665.95	50152.80	110738.62	19485.31	61872.72	96835.36
20	ODISHA	147941.05	189526.84	220366.86	205152.50	213587.48	250529.65
21	PUNJAB	24533.37	49073.46	62141.23	30026.61	53359.18	63817.95
22	RAJASTHAN	269583.23	481816.86	472828.41	326732.31	515414.81	513815.21
23	SIKKIM	8623.44	13262.56	10636.13	9522.47	13747.93	12483.82
24	TAMIL NADU	547037.47	455277.91	585644.33	602754.29	567784.81	635445.80
25	TELANGANA	182484.92	180684.74	254806.87	240732.20	210570.15	278412.61
26	TRIPURA	135894.19	101629.14	40740.93	137129.93	120027.52	46645.35
27	UTTAR PRADESH	269569.44	391584.94	370223.71	297615.99	425467.10	450295.68
28	UTTARAKHAND	45076.65	51435.08	71865.11	49255.36	72024.25	69245.03
29	WEST BENGAL	471174.20	537722.79	596035.58	484590.20	724605.32	791464.15
30	ANDAMAN AND NICOBAR	1035.72	801.40	966.07	398.69	267.60	417.31
31	LAKSHADWEEP	11.85	0.00	26.71	29.83	20.37	21.22
32	PUDUCHERRY	1292.57	346.92	1569.03	917.82	1100.51	1450.35
	Total	3664479.70	4838716.30	5587606.67	4387539.40	5806624.21	6366991.09

* After excluding the amount of failed FTOs, the final amount released is Rs. 47, 82,448.31 lakh.

** After excluding the amount of failed FTOs, the final amount released is Rs. 54,50,716.172 lakh.

